

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:35

ANSWERED ON:23.11.2005

SALE OF BANNED MEDICINES

Masood Shri Rasheed;Sarvey Shri Sathyanarayana

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether arthritis medicine which are banned all over the world are being sold openly in the country ;
- (b) if so, the details thereof;
- (c) whether the pharmaceutical companies are distributing banned medicines in markets under various schemes to clear their stocks ;
- (d) if so, the action being taken by the Government in this regard; and
- (e) the steps proposed to be taken by the Government to immediately withdraw the banned medicines from the market ?

Answer

THE MINISTER OF HEALTH & FAMILY WELFARE (DR.ANBUMANI RAMADOSS)

(a)&(b) : The Government of India has prohibited the manufacture and sale of Roficoxib and Veldicoxib indicated for joint pains through out the country. The drugs have been prohibited in certain other countries also.

(c) & (d) : Manufacture and Sale of these medicines, after their ban, is an offence under the Drugs and Cosmetics Rules and there are no specific reports of pharmaceutical companies marketing these products through various schemes.

(e) : The State Drugs Control Authorities are required to monitor the movement of any banned drug and ensure that banned drugs are not permitted to be manufactured and sold under their jurisdictions.